

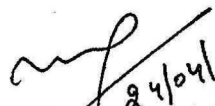
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS): DELHI

CIRCULAR

**Subject:- Antim Ardas in the memory of Mrs. Gurdeep Khurana, revered mother of Ms. Manisha Khurana Kakkar, Ld. ASJ (FTC)-01, South District, Saket Court Complex, New Delhi.**

With profound sorrow and grief, this is to inform that Mrs. Gurdeep Khurana, revered mother of Ms. Manisha Khurana Kakkar, Ld. ASJ (FTC)-01, South District, Saket Court Complex, New Delhi, has left for her heavenly abode on 22.04.2023.

'Antim Ardaas' in memory of the departed soul will be held on 25.04.2023 (Tuesday) from 12:00 to 01:00 pm at Gurudwara Sri Guru Singh Sabha, Ashok Vihar, Phase-II, Delhi..

  
(MRIDUL GUPTA)  
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)  
DELHI

No. 14757-14907 ACJ(Central)/2023

Dated, Delhi the 24 APR 2023

Copy forwarded for necessary information and necessary action to :-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judges, all Court Complexes, Delhi.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the Judicial Officer, Central District, Tis Hazari Courts, Delhi.
7. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
8. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
9. All the Ld. ACJs of all Courts Complex of Delhi with request to circulate this circular to the Judicial Officers of their respective districts.
10. Notice Boards of all the Bar Associations at Tis Hazari, Patiala House, Dwarka, Rohini, Saket, KKD Courts, Delhi.
11. R & I Branch for uploading on LAYERS/Centralized website also.

  
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)  
DELHI